

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1271 of 2019

IN THE MATTER OF:

GRIDCO Ltd.

...Appellant

Versus

Surya Kanta Satapathy & Ors.

...Respondents

Present:

For Appellant :

**Mr. Raj Kumar Mehta and Ms. Himanshi Andley,
Advocates**

For Respondents :

**Mr. Abhijeet Sinha and Mr. Sudeep Vijyan,
Advocates for 1st Respondent
Mr. Krishnendu Dutta, Mr. Jeevan B. Panda, Ms.
Shalini S. Prasad and Ms. Meher Tandon,
Advocates**

O R D E R

04.02.2020 Post the case 'for orders' on **13th February, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/RR/